

Central Information Commission

**Appeal No. 18/IC(A)/2006
F.No. 11/107/2006-CIC**

Dated, the 28th March, 2006

Name of the Appellant : Tapas Datta, r/o Flat No. 266, EPDP-CGHS,
Sector-4, Plot No. 19, Dwarka, New Delhi-110045.

Name of the Public Authority : Indian Oil Corporation Ltd., Corporate Office, Plot
3079/3, Sadiq Nagar, J.B. Tito Marg, New Delhi-
110049.

DECISION

Facts of the Case :

The appellant, an employee of the Indian Oil Corporation (IOC), has sought the following information from the CPIO:

1. Copies of the original DPC minutes for the period 1992 to 2004 for promotions from Grade F to G in Pipelines Division.
2. Copies of the review DPC minutes conducted for Employee Bo. 93622 from 1992 under direction of Delhi High Court Judgement in CWP-5201 of 1997.
3. Copies of complete Annual Performance Appraisal (APA) reports of Employee No.93622 from 1989 to 2003.

The CPIO's decision that the documents asked for are confidential in nature and cannot be shared, has been upheld by the appellate authority. A detailed comments on the appeal of the appellant received from the IOC indicate that as per the direction of the Delhi High Court, non-confidential parts of the above documents have already been supplied to the appellant.

The appellant has challenged the process of selection for his promotion to a higher grade. He had filed civil writ petition before the Delhi High Court, which adjudicated on the matter raised by the appellant. The IOC has acted in accordance with the direction of the Court to provide him the relevant documents, including the review of the selection process for ensuring justice to him.

Commission's Decision :

The relevant portions of the documents sought for has been provided to the appellant as per the direction of the Court. The assessment reports by the superior officers

are personal and confidential information and therefore exempted under Section 8(1) (j) of the RTI Act. The decision of the appellate authority is therefore upheld.

The appeal is therefore dismissed.

Sd/-
(M.M. Ansari)
Information Commissioner

Authenticated true copy :

(P.K. Gera)
Registrar

Cc:

1. Shri Tapas Datta, r/o Flat No. 266, EPDP-CGHS, Sector-4, Plot No. 19, Dwarka, New Delhi-110045.
2. Shri Satish Kumar, General Manager (HR), Indian Oil Corporation Ltd., Corporate Office, Plot 3079/3, Sadiq Nagar, J.B. Tito Marg, New Delhi-110049.